NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/185/2016

NAME OF THE PETITIONER(S)

: SIBI C. K. & 11 Others

NAME OF THE RESPONDENT(S)

: M/s Vijaya Hospitality & Resorts Ltd & 7 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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SRI VARSHINI

LOUNSEL FOR

PETLOJONERS

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<u>ORDER</u>

Shri V Mahesh, PCS representing petitioners present and filed a memo for giving suitable instructions to ROC concerned for receiving the order of this Tribunal dated 12.01.2017 for necessary action and also he prayed for rectification of error in the said order. Time extended for hearing. Put up on **02.03.2017** at **10.30** A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)